

was repulsed by the police personnel after an exchange of fire which lasted for about 15 minutes. The retreating hostiles were pursued by the police and one of the hostiles was apprehended while two others were arrested later. The police did not suffer any casualties. A case has been registered and is under investigation. There was no material damage either to the buildings or property of the Police Station.

Additional forces have been detailed to comb out the area.

#### Loss to Hindustan Steel Ltd.

\*871. { Shri Ram Krishan Gupta:  
Sardar Iqbal Singh:  
Shri P. C. Borooah:  
Shri Osman Ali Khan:  
Shri M. L. Dwivedi:  
Shri J. B. S. Bist:  
Shri Karni Singhji:  
Shri Bhanja Deo:

Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it is a fact that Hindustan Steel Ltd., is likely to be put to a huge loss because of lack of co-ordination between the working of its iron ore mines and steel plants at Rourkela and Durgapur;

(b) if so, nature of loss incurred; and

(c) the nature of steps taken or proposed to be taken to create co-ordination between the iron ore mines and steel plants?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) No, Sir.

(b) and (c). Do not arise.

#### Natural Gas in Assam

\*872. { Shri P. C. Borooah:  
Shri Ram Krishan Gupta:  
Shrimati Mafida Ahmed:  
Shri D. C. Sharma:

Will the Minister of Steel, Mines and Fuel be pleased to refer to the reply given to Starred Question No. 1127 on the 3rd September, 1959 and state:

(a) the nature of steps taken so far or proposed to be taken for the utilisation of natural gas in Assam;

(b) whether any scheme in this regard has been finalised; and

(c) if so, the results thereof?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) The Government appointed an Expert Committee to examine the question of utilising natural gas in two phases. The Committee, in their Interim Report submitted to the Government in August, 1959, recommended that fertiliser, cement and power plants should be set up in the first phase for utilising the associated gas which would be available. It has been decided that setting up of the proposed fertiliser and cement plants would be the responsibility of the Ministry of Commerce and Industry and the setting up of the power plant would be the responsibility of the State Electricity Board of Assam under the technical guidance of the Ministry of Irrigation and Power. It has also been decided that the fertiliser plant will produce 50,000 tons of ammonium sulphate and 50,000 tons of urea per annum; the power plant will have an installed capacity of 50,000 k.w.; and the cement plant will produce 300 tons per day.

The Ministry of Commerce and Industry have prepared a Project Report on the fertiliser project. The Ministry of Irrigation and Power is preparing a Project Report on the setting up of the power plant, in consultation with the Assam Government who will handle the project.

(b) The schemes are in the process of being formulated; they have not been finalised.

(c) Does not arise.

#### Recruitment of Staff

\*874. { Dr. Ram Subhag Singh:  
Shri Prakash Vir Shastri:  
Shri D. C. Sharma:  
Shri Radha Raman:  
Shri Rameshwar Tantia:  
Shri Ramji Verma:  
Shri Mohammed Imam:  
Shri Hem Barua:  
Shri Jadhav:

Will the Minister of Home Affairs be pleased to state:

(a) whether Government have issued any instructions to various ministries regarding the recruitment of staff for newly created works; and

(b) whether Government have assessed the approximate number of existing staff who may be surplus and can be usefully absorbed in newly created works;

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a) It has been decided that recruitment to administrative, executive, ministerial skilled and unskilled posts which are not connected with the Plan or required for security purposes, should be stopped for a period of one year. Necessary orders are under issue.

(b) Not yet.

#### Technical Education in Bombay State

1348. **Shri Pangarkar:** Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) the amount given as grants-in-aid during 1958-59 to Bombay State for the development of Technical Education; and

(b) the heads on which it has been given?

**The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir):** (a). Rs. 28,58,489.

(b). The grants have been given for the expansion and/or development of the following institutions:

1. Victoria Jubilee Technical Institute, Bombay.
2. Walchand College of Engineering, Sangli.
3. Institute of Engineering Technology, Dhulia.
4. Sir Cusrow Wadia Institute of Electrical Technology, Poona.
5. Birla Vishwakarma Mahavidyalaya, Anand.
6. Bhailalbai & Bhikhabhai Polytechnic, Anand.
7. College of Engineering, Poona
8. L. D. College of Engineering, Ahmedabad.
9. Government Engineering College, Nagpur.
10. Government Polytechnic, Poona
11. Government Polytechnic, Ahmedabad.
12. Government Training Institute, Khar.
13. R. C. Technical Institute, Ahmedabad.
14. Government Polytechnic, Aurangabad.
15. Government Polytechnic, Amravati
16. Engineering College, Morvi.
17. A. V. Parikh Technical Institute, Rajkot.
18. Sir Bhavsinhji Polytechnic, Bhavnagar.
19. Government Polytechnic, Sholapur.
20. Government Polytechnic, Nagpur.
21. Government Polytechnic, Karad.
22. Dr. S. S. Gandhi College of Engg. & Technology, Surat.